

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:616  
ANSWERED ON:24.11.2011  
APPROVAL TO PROPOSALS/PROJECTS BY NMDFC  
Rawat Shri Ashok Kumar

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether the National Minorities Development and Finance Corporation has received some proposals/projects from the various State Governments during the last three years and the current year;
- (b) if so, the details thereof, State-wise;
- (c) the details of the proposals/projects approved out of them, State-wise;
- (d) the reasons for delay in approving the pending proposals/projects; and
- (e) the time by which approval is likely to be accorded to the pending proposals/ projects?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c) The National Minorities Development & Finance Corporation (NMDFC) finances its schemes through the State Channelising Agencies (SCAs) nominated by the State/UT Governments. As per the lending policy of the NMDFC, the SCAs are required to furnish their proposals in the form of Annual Action Plans (AAPs) at the beginning of each financial year. The AAPs contain the total requirements of funds under term-loan and micro-finance of the SCAs. NMDFC decides the AAPs in consultation with the SCAs and issues Letters of Intent (LoI). The detailed schemes State-wise are finalized by the respective SCAs. The details of requests for allocations received from the SCAs year-wise and approvals accorded by NMDFC are at Annex-I.

(d) & (e) There are no proposals of SCAs pending in NMDFC.